## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl.	Category of creditor	Summary of claims		Summary of claims		Amount of contingent claims	Amount of	Amount of claims under	Details in Annexure	Remarks, if any
No.		received No. of Amount		admitted			claims not admitted			
		claims		of clai ms	claims admitted		uummuu	verification		
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL		NIL	NIL	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	373, 40,41,606	1	373, 40,41,606	NIL	373, 40,41,606	NIL	1	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
	Total	1	373, 40,41,606	1	373, 40,41,606	NIL	373, 40,41,606	NIL		

ANNEXURE-1
Name of the corporate debtor: ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED; Date of commencement of CIRP: 10.03.2022; List of creditors as on: 09.04.2022

## List of Secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.)

Sl.	Name of	Identificati	Details of	f claim			Detai	Details of claim			Amount of	Amount	Amount of	Amount	Remarks, if
No.	creditor	on	receiv	ved		ac	lmitted		contingent	of any	claim not	of claim	any		
		No/	Date of	Amount	Amount of	Nat	Amount	Amount	Whether	% of voting	claim	mutual	admitted	under	
		PAN	receipt	claimed	claim	ure	covered	covered by	related	share in		dues,		verificati	
		No.			admitted	of	by	guarantee	party?	CoC		that may		on	
						clai	security					be set-off			
						m	intere								
1	NA/a Dalaa		\				st NIL	NIL	NO	100	NIL	NIII	N.111	NIL	
1	M/s. Palm		Within the				NIL	NIL	INO	100	INIL	NIL	NIL	NIL	-
	Products		stipulated												
	Private	U15143WB19	time	373, 40,41,606	373, 40,41,606										
	Limited	95PTC068710													
				373, 40,41,606	373, 40,41,606										
			TOTAL												